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ITEM NO.65

REGISTRAR COURT.1

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).6741/2009

C.I.T., AHMEDABAD

Petitioner(s)

VERSUS

SHAILESH P. SHAH

Respondent(s)

(With appln(s) for c/delay in filing SLP, c/delay in refiling SLP and office report)

WITH

SLP(C) NO. 8362/2009

Date: 17/03/2010 This Petition was called on for hearing today.

For Petitioner(s)

Ms Amrreeta Swaarup, Adv.
Mr. B.V. Balaram Das, Adv.

For Respondent(s)

Ms Manisha T Karia, Adv.
Mr Naresh Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

SLP(C) NO. 6741/2009

Despite order dated 14.1.2010 of last chance,
petitioner failed to take any step for issuance of notice to
the sole respondent.

Place before the Hon'ble Judge in Chambers with an
office report for default of the petitioner.

SLP(C) NO.8362/2009

Service is complete.
(M.K.GUPTA)
Registrar

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